

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**28. IA/796/2022 IA/1166/2022 IA/2432/2022 in C.P.  
(IB)/909(MB)2020**

**CORAM:**

**SHRI ANIL RAJ CHELLAN  
HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER  
HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 03.04.2024**

**NAME OF THE PARTIES:- Ebony Estates Private Limited  
V/s  
Grohealthy India Agrotech Private  
Limited**

**Section: 7 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

Counsel, Sahil Saiyed appeared for the Applicant and Counsel, Rohan Agarwal a/w Yahya Batatawala appeared for the RP and Counsel, Rohit Gupta a/w Mohammed Varawala appeared for the Respondent no. 2 in IA 796 of 2022. By consent of parties list these Applications on **09.05.2024.**

**Sd/-**

**ANIL RAJ CHELLAN  
Member (Technical)**  
*ANKIT*

**Sd/-**

**KULDIP KUMAR KAREER  
Member (Judicial)**